

Court - I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 111 of 2014 &
IA No. 202 of 2014

Dated : 29th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

BSES Yamuna Power Ltd.Appellant(s)
Versus	
Delhi Electricity regulatory Commission	...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Ashish Gupta
Mr. Paresh Lal

Counsel for the Respondent(s): :

ORDER
(IA No. 202 of 2014 – for stay)

Admit. Issue notice in the Appeal as well as in the I.A. Dasti service is permitted.

Post the matter on **13.05.2014.**

(Rakesh Nath)
Technical Member
mk/kt

(Justice M. Karpaga Vinayagam)
Chairperson